

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 10 of 2011 &  
IA 33 of 2011

Dated: 10<sup>th</sup> March, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Tata Power Trading Company Limited  
Versus

.... Appellant (s)

M.E.R.C & Ors.

... Respondent (s)

Counsel for the Appellant (s) : Mr. Sakya Chaudhari, Mr. Avijeet Lala &  
Mr. Vishal Anand

ORDER

**Admit.** Issue notice to the Respondents returnable on  
06.04.2011. Dasti service is permitted.

Post the matter on 06.04.2011.

(V.J. Talwar )  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

TS/KS